

SPECIAL BENCH

ITEM NO.108

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CP (CAA) No.07/ALD/2023 IN CA (CAA) No.01/ALD/2023
CONNECTED MATTER TP NO.01/ALD/2023
(Second Motion)**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI UMESH KUMAR SHUKLA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 6th June, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RAJDARBAR HERITAGE VENTURE LTD WITH RAJDARBAR INFOTECH PVT. LTD.
UNDER SECTION	230/232 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE : *For the Petitioner Companies*
Sh. Ajit Kumar Singh, AOL : *For the O.L. Allahabad*
Sh. Niraj Kumar Singh, Adv. for : *For the I.T. Deptt.*
Sh. Gaurav Mahajan, Sr. S.C.
Sh. Krishna Dev Vyas, Adv. : *For the ROC, U.P.*

ORDER

Ld. Counsels representing their respective parties are present. However, there is no representation today on behalf of the Petitioner Companies.

- 1.** Ld. Counsels representing the ROC as well as the Ld. Assistant Official Liquidator state that the report on behalf of the RD is still under preparation, and therefore seek and is granted a short accommodation of two weeks for filing the same, with an advance copy to be supplied to the other side.

-Sd-

-Sd-

2. Ld. Counsel representing the Income Tax Department states that the copy of the report of the Income Tax Department in respect of one company has been sent directly to the Registry of this Tribunal. Therefore, he seeks two weeks' time to file an affidavit placing on record the report on behalf of the Income Tax Department with respect to all the companies, which are involved in the process of amalgamation. Let the needful be done within the aforesaid stipulated period by serving an advance copy to the opposite side.
3. Let the matter be adjourned for further hearing on 18th July, 2024 before the Regular Bench.

-Sd-
(Umesh Kumar Shukla)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

6th June, 2024

Kavya Prakash Srivastava
(Stenographer)